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GOVERNMENT OF INDIA

MINISTRY OF COMMERCE AND INDUSTRY

DEPARTMENT OF COMMERCE

NOTIFICATION No. 10/2015-2020

New Delhi, the 8th June, 2015.

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, the Central Government hereby amends the Import Policy of Areca Nut under ITC (HS) code 0802 80 10, 0802 80 20, 0802 80 30 and 0802 80 90 of Chapter 8 of ITC (HS) 2012 – Schedule -1 (Import Policy) as under:

The CIF value of Areca Nuts under the following Exim Codes of Chapter 8 of ITC (HS) 2012, Schedule 1 (Import Policy) is revised from the present 'Rs.110/- and above per Kilogram' to 'Rs. 162/- and above per Kilogram'. The revised entries shall be as under:

Exim Code	Item Description	Policy	Policy Conditions
	Areca Nuts:		
0802 80 10	Whole	Free	Provided CIF value is Rs. 162/- and above per Kilogram.
0802 80 20	Split	Free	Provided CIF value is Rs. 162/- and above per Kilogram.
0802 80 30	Ground	Free	Provided CIF value is Rs. 162/- and above per Kilogram.
0802 80 90	Other	Free	Provided CIF value is Rs. 162/- and above per Kilogram.

2. Effect of this Amendment:

The minimum price for import of Areca Nuts is enhanced from existing Rs.110/- to Rs.162/- per Kilogram.

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